

1	2	3	4	5	6
2008-09					
1. Karnataka	4	Chitradurga to Harihar section (re-awarded)	209/380, 214/990, 217/840, 220/425, 222/915, 225/300, 228/122, 231/350, 235/226, 236/500, 238/390, 242/830, 248/075, 249/650, 250/920, 253/415, 255/936, 266/920, 268/400, 278/930		Project delayed due to slow progress by contractor. Original contract was terminated and re-awarded.
2. Karnataka	4	Harihar-Haveri section (re-awarded)	289/605, 311/400, 321/400		Project delayed due to slow progress by contractor. Original contract was terminated and re-awarded.
3. Tamil Nadu	45	Grade Separator at Kathipara Junction in Chennai City	Two sub ways at Kathipara Junction in Chennai City.		Completed
2009-10 and 2010-11					
NIL					

Upgradation of National Highways/Expressways

872. DR. JANARDHAN WAGHMARE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has received several proposals for the construction/development/improvement/upgradation/widening of National Highways Expressways from State Governments;

(b) if so, the details thereof;

(c) the details of the funds allocated/sanctioned/utilised for various National Highway development projects in the country, State-wise; and

(d) the details of the projects completed and the steps taken for expeditious completion of the remaining projects?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) to (d) (a) to (d) State-wise details of number of proposals received from various State Governments for the construction/development/improvement/upgradation/widening of National Highways, Expressways along with number of projects sanctioned and completed during the last three years and current year are given in the Statement-I (*See below*). The State-wise details of funds allocated, expenditure incurred thereon & sanctioned cost of various National Highway (Original) projects during the last three years and current year are given in the Statement-II (*See below*). Regular review meetings are being held in the field units as well as in the Headquarters to remove bottlenecks if any, for expeditious completion of the remaining projects.

Statement-I

State-wise details of number of proposals received from various State Governments for the construction/development/improvement/upgradation/widening of National Highways, Expressways along with number of projects sanctioned and completed during the last three years (from 2007-08 to 2009-10) and the current year (2010-11 up to 31-1-2011)

Sl. No.	State	Number of proposals received	Number of projects sanctioned	Number of projects completed
1	2	3	4	5
1.	Andhra Pradesh	127	115	70
2.	Arunachal Pradesh	2	1	1
3.	Assam	52	52	23
4.	Bihar	144	100	45
5.	Chhattisgarh	101	53	32
6.	Goa	84	35	32
7.	Gujarat	89	79	60
8.	Haryana	97	74	41
9.	Himachal Pradesh	77	69	20
10.	Jharkhand	148	98	47
11.	Karnataka	124	124	71
12.	Kerala	308	47	30

1	2	3	4	5
13.	Madhya Pradesh	220	93	63
14.	Maharashtra	226	152	81
15.	Manipur	16	16	4
16.	Meghalaya	33	22	7
17.	Mizoram	24	20	2
18.	Nagaland	25	24	16
19.	Odisha	178	134	70
20.	Punjab	165	91	65
21.	Rajasthan	213	90	67
22.	Tamil Nadu	342	134	117
23.	Uttar Pradesh	307	228	164
24.	Uttarakhand	213	152	99
25.	West Bengal	88	64	27

Statement-II

State-wise details of funds allocated, expenditure incurred thereon and sanctioned cost of various National Highway (Original) projects during the last three years (from 2007-08 to 2009-10) and the current year (2010-11 upto 31-1-2011)

(Rs in crore)				
Sl. No.	State	Allocation	Expenditure	Cost of projects sanctioned
1	2	3	4	5
1.	Andhra Pradesh	860.79	785.29	915.01
2.	Arunachal Pradesh	14.10	6.75	4.78
3.	Assam	549.92	460.09	699.00
4.	Bihar	578.10	547.89	752.24
5.	Chhattisgarh	231.28	215.74	234.26
6.	Goa	105.05	90.86	109.19

1	2	3	4	5
7.	Gujarat	390.55	381.11	731.15
8.	Haryana	481.64	422.88	493.60
9.	Himachal Pradesh	299.67	289.42	281.69
10.	Jharkhand	391.56	345.30	450.58
11.	Karnataka	846.90	790.65	971.97
12.	Kerala	286.08	261.30	302.28
13.	Madhya Pradesh	380.15	363.06	388.66
14.	Maharashtra	873.03	806.51	766.74
15.	Manipur	100.30	71.58	200.57
16.	Meghalaya	199.31	160.19	262.91
17.	Mizoram	77.07	45.14	112.19
18.	Nagaland	120.06	81.98	207.08
19.	Odisha	899.18	829.84	889.74
20.	Punjab	594.22	508.34	610.08
21.	Rajasthan	558.98	556.02	711.49
22.	Tamil Nadu	530.61	522.11	604.76
23.	Uttar Pradesh	1201.02	1104.12	1576.89
24.	Uttarakhand	402.04	375.28	504.46
25.	West Bengal	397.30	380.59	518.39

Accidents at various national express highways

873. SHRIMATI SHOBHANA BHARTIA:

DR. T. SUBBARAMI REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is aware of increase in number of accidents at various National/Express Highways in the country;

(b) if so, the number of fatal accidents reported in the last three years on various National/Express Highways in the country;

(c) the action taken by Government to prevent such road accidents along with the steps taken to provide compensation to the victims;